

National Company Law Tribunal

Allahabad Bench

CP NO. 131/MD/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

NAME OF THE COMPANY: R.R. Sheetyaroh Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 424(3) of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.	MR. ARUN SAXENA	ADV	} Petitioner	Nalini
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2.	MS. NALINI	ADV
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3	RAKESH Kumar	CP No. 131/2013 C.P. NO. 131/13	Res.	Rakesh
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Sri Arun Saxena along with Mrs. Nalini, Advocates for the petitioner. Advocate, Sri Rakesh Kumar for Respondent, he files a copy of SLP pending before the Hon'ble Supreme Court, as per previous instruction of this court given on 04.07.2017. A copy thereof is provided to the petitioner counsel. The petitioner counsel is at liberty to file rejoinder, if any, to the reply of the main Company Petition.

The matter be listed on 13th September, 2017.

Date: 02.08.2017

Shri H.P. Chaturvedi (Member Judicial)

Typed by
P.K.Jyoti